



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



F.No.102-2/2018-NSL-II

Date: 4th June 2018

To

The Secretary,
Department of Telecommunications,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi – 110 001.

**Subject: Response to DoT's back-reference on Recommendations on
'In-Flight Connectivity' dated 18th January 2018 – reg.**

Ref: Letter No. J-19045/07/2015-Sat (Pt.) dated 15th May 2018

Through the above referred letter, DoT had referred back TRAI's recommendations on 'In-Flight Connectivity' with their comments / observations for considered opinion in accordance with the provisions of Section 11 of TRAI Act 1997, as amended in 2000.

2. TRAI has finalized its response which is enclosed herewith.
3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


(S.K. Gupta)
Secretary